

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 216/2017 In
O.A No. 3532/2015
M.A No. 3161/2015**

New Delhi, this the 21st day of January, 2019

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Netra Pal, Driver, B.No.23885, WPD,
S/o Ved Prakash,
R/o 27-A, Jat Mohalla,
Badu Sarai,
New Delhi-110071.

...Petitioner

(By Advocate : Mr. Anil Mittal)

VERSUS

Sh. Sandeep Kumar,
Chairman-cum-Managing Director,
Delhi Transport Corporation,
I.P. Estate,
New Delhi-110002.

...Respondent

(By Advocate : Mr. Ayusha Kumar)

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for respondents while producing an order of the Hon'ble High Court of Delhi in W.P. (C) No. 3936/2017 dated 30.11.2018, where under, the Hon'ble High Court stayed the contempt proceedings till the next date of hearing, submits for closure of the C.P.

2. In the circumstances, and in view of the stay of the Hon'ble High Court, the C.P. is closed. Notices are discharged. However, the petitioner is at liberty to avail his remedy in accordance with law, once the stay is vacated or the Writ Petition is finally decided. No costs.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

/Mbt/